

**GOVERNMENT OF MEGHALAYA**  
**LAW (B) DEPARTMENT**


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**NOTIFICATION**

Dated Shillong, the 8<sup>th</sup> February, 2018

**NO.LJ (B) 4/2018/61** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint with immediate effect the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Static Surveillance Team, Flying Squad in connection with the forthcoming General Election to the Meghalaya Legislative Assembly, 2018 for a period upto the end of Election process.

<b>SL. NO.</b>	<b>Names of Officers and Designation</b>	<b>Jurisdiction of the conferment of the powers of Executive/Sector/ Zonal Magistrates</b>	<b>To be placed with District/Sub-Division</b>
1.	Shri Bibatdor M.Syiem, EE, PWD (Rds) NH Shillong Bye Pass Division, Shillong	<b>Within East Khasi Hills District, Shillong</b>	<b>Deputy Commissioner, East Khasi Hills District, Shillong</b>
2.	Shri H.S. Basaiawmoit, ACE, PWD (Rds), (NEC), O/o C.E PWD (R).	- do -	- do -
3.	Smti Adela Eva Laitphlang ACE, (Design) O/o C.E PWD (Building) Lower Lachumiere, Shillong	- do -	- do -

  
**(E.M. Donn)**

Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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**MEMO.NO. LJ (B)4/2018/61-A,**

**Dated Shillong, the 8<sup>th</sup> February, 2018**

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The District Election Officer/Deputy Commissioner, East Khasi Hills District, Shillong. With a request to circulate to all Officers concerned. This has a reference to No. SHEL. V/32/2017/126, dt 05.02.2018
4. Personnel & A.R (A) Department.
5. Election Department.
6. Director of Information and Public Relation, Meghalaya, Shillong
7. Data Entry Operator (DEO) Law (A) Department for uploading the Notification in Law Department website.

**By order etc...,**

  
Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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